



2025:DHC:7339-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 7245/2021**

ASI (GD) SUNAN J

.....Petitioner

Through: **Mr. Ajit Kumar Kakkar, Adv.**

versus

UNION OF INDIA & ORS.

.....Respondents

Through: **Mr. Jivesh Kumar Tiwari, SPC**
with **Ms Samiksha, Adv.**

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

25.08.2025

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C. HARI SHANKAR, J.

1. Mr. Ajit Kumar Kakkar, learned Counsel for the petitioner submits that the prayers in this writ petition stands granted and he accordingly seeks leave to withdraw the writ petition.

2. Accordingly, the writ petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 25, 2025/AT